



**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**MA No. 332/00232/2021
In O.A. No.332/00148/2017**

This the 26^h day of March, 2021

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Sudhir Kumar Jain (Staff No.98059 & HRMS No. 199504542), aged about 57 years,
Son of Late Shri P.N. Jain,
Resident of quarter no.V/03,
Door Sanchar Colony, Sector-D
Aliganj, Lucknow

...Petitioner

(Through Shri Sudeep Kumar, Advocate)

Versus

1. Bharat Sanchar Nigam Limited though its Chairman and Managing Director, Having its registered office at Bharat Sanchar Bhawan, IIIrd Floor, Janpath, New Delhi
2. The Director (HR), Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, IIIrd Floor, Janpath, New Delhi
3. Principal General Manager (Architect) Corporate Office, Architectural Wing, Room No.37, I.R. Hall, Eastern Court, Janpath, New Delhi
4. The Chief General Manager Bharat Sanchar Nigam Limited, UP (East), Telecom Circle, BSNL Office of CGMT, UP (East) Hazratganj, Lucknow



5. Param Jeet Singh (SC), (HRMD No.199213813)
Son of Durga Das, Senior Architect, IIInd Floor,
BSNL, Administrative Building, Jhalan Dungari,
Jawhar Nagar, Jaipur ...Respondents

(Through: Shri G.S. Sikarwar, Advocate)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

MA No.332/00232/2021 has been filed by the applicant seeking permission to withdraw the OA.

2. Permission is granted. OA stands dismissed as withdrawn.

Member (A)

Member (J)

dkm/anjali/daya/shilpi//